GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.3095 TO BE ANSWERED ON 06TH AUGUST, 2021

LABELLING OF PACKAGED FOOD

3095. SHRI RAMDAS C. TADAS:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has any plans or has taken any steps to introduce guidelines and regulations to indicate food, food substances and edibles on the packaging of food, fast food, juice and drinkable products which are harmful and/or addictive for children; and (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) & (b): Food Safety and Standards Authority of India (FSSAI) has informed that under Food Safety and Standards (Labelling & Display) Regulations, 2020, requirement of declaration of nutritional information for all food, food substances and edibles, also includes declaration about quantity of total sugar, added sugar, fat, saturated fat, trans fat (other than naturally occurring trans fat and cholesterol), sodium etc, for information of all consumers.